

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 64/MP/2014

Subject : Petition under Regulation 3 (4) and 14 of the Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of renewable energy certificate for renewable energy generation) Regulations, 2010.

Date of hearing : 8.7.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : Shreenath Mhaskoba Sakhar Karhana Limited

Respondent : National Load Dispatch Centre

Parties present : Shri Matru Gupta Mishra, Advocate for the petitioner
Shri Shailendra Verma, NLDC

Record of Proceedings

Learned counsel for the petitioner requested for two weeks time to file rejoinder to the reply of respondent. The request made by learned counsel for the petitioner was accepted by the Commission.

2. The Commission directed the petitioner to file its rejoinder, on affidavit by 23.7.2014 with an advance copy to the respondent.
3. The petition shall be listed for hearing on 7.8.2014.

By order of the Commission
Sd/-

(T. Rout)
Chief (Law)